



Commerce & Industries Department,
Karnataka Government Secretariat,
Vikasa Soudha, Dr. BR Ambedkar Road,
Bangalore - 560001.
Tel. 080-22034340 Fax. 080-22353932

No. CI 06 SPI 2020

Date: 16.04.2020

CIRCULAR

Sub: Implementation of Standard Operating Procedure
(SOP) in the industries operating from 20th April
2020 - Reg

Ref: MHA Order No.40-3/2020-DM-I(A) Dated 15.04.2020

Ministry of Home Affairs, Government of India vide its order cited at reference has issued consolidated guidelines to mitigate hardship to the public, selected additional activities has been allowed, which will come into effect from 20th April, 2020. Operating of certain Industries / Industrial Establishments has been allowed excluding containment zones & subject to conditions mentioned in the MHA order. The details are in the order and is annexed to this Circular.

In the MHA order, it has been specifically directed that all concerned Industries / Industrial establishments excluding in containment zones shall put in place arrangements for implementation of Standard Operating Procedure (SOP) before starting their functioning. The details of SOP are in Annexure – II of MHA order mentioned at reference.

In view of the above, it is hereby directed that the Industrial Associations should bring awareness about the MHA order to the concerned Industries / Industrial Establishments excluding in containment zones about the SOP and the concerned Industries / Industrial Establishments excluding in containment zones has to strictly implement the SOP without dilution of any procedures mentioned in the MHA order.


(Gaurav Gupta)

Principal Secretary to Govt.
Commerce & Industries Dept.

To:

All Industry Associations.



Copy for information and necessary action:

- 1) Additional Chief Secretary to Government, Health & Family Welfare Department, Vikasa Soudha, Bangalore.
- 2) Commissioner of Police, Bangalore City, Bangalore.
- 3) Principal Secretary to Government (MSME & Mines), Commerce & Industries Department, Vikasa Soudha, Bengaluru.
- 4) The Commissioner, Department of Health & Family Welfare, Banglaore.
- 5) The Commissioner, BBMP / Special Commissioner, BBMP.
- 6) Commissioner for Industrial Development & Director of Industries & Commerce
- 7) All Deputy Commissioners of the Districts
- 8) Private Secretary to Chief Minister, Vidhana Soudha, Bengaluru-01.
- 9) Personal Secretary to Chief Secretary, Bengaluru.
- 10) All the Industry Associations.
- 11) Guard File / Spare Copies.